

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-518
CP No.-179/560(6)/2014

IN THE MATTER OF:

Luxmi Dutta Gupta

....Applicant

Vs.

ROC

.....Respondent

SECTION

U/s 560(6) CA

Order delivered on 17.05.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. N.K. Kantawala, Mr. Amaya M Nair

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **26.07.2023**.

**S/d-
(Court Officer)**